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sations. The Bhopal and Madhya Bharat Governments have intimated that although no large-scale representations have been received, a few representations have been made to them.

IMPORT OF RAW SUGAR

*440. SHRI PRASADARAO: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether Government propose to import raw sugar from foreign countries for the purpose of refining it in the sugar mills in India; and

(b) if so, what will be (i) the landed cost of such raw sugar, and (ii) the price of the sugar after it is refined?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI) : (a) Yes, as an experimental measure.

(b) The landed cost of raw sugar on Indian ports excluding import duty, will be about Rs. 15 per maund at present prices. The cost of sugar refined from raw sugar, will be about Rs. 20 per maund excluding excise duty and excluding also the transport charges of raw sugar from ports to inland factories.

TEA GARDEN WORKERS

266. SHRI B. V. KAKKILAYA: Will the Minister for LABOUR be pleased to state the number of workers employed in the tea gardens in India, State-wise, in the years 1951, 1952 and 1953?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : A statement containing available information is attached. [See Appendix VI, Annexure No. 145.]

EXTRA-DEPARTMENTAL POSTAL STAMP VENDORS

267. SHRI S. BANERJEE: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the grievances of the extra-departmental stamp vendors;

to Questions

(b) whether these stamp vendors have submitted any demands; if so, what are these demands; and

(c) what steps, if any, Government propose to take to redress their grievances?

THE MINISTER FOR COMMUNICA-TIONS (SHRI JAGJIVAN RAM): (a) No representation has been received from the extra-departmental stamp vendors as such. A copy of the resolution relating to the grievances of the extra-departmental agents in general, passed in the Convention of the extra-departmental staff at Madras on the 6th and 7th June 1953 was, however, received.

(b) A copy of this resolution containing the demands is attached.

(c) The matter is under consideration.

RESOLUTION

Appointment of an Enquiry Committee on service conditions

Whereas ever since the introduction of the extra-departmental agency, there has been a continuous, progressive, vast and kaleidoscopic change in the functions, scope, nature of business transacted, duty performed and volume of work handled and the E. D. service itself has assumed an entirely different complexion and acquired new values in the light of Government's declared policy to expand rural postal and telegraph facilities, this All-India Convention expresses the firm opinion that the time has arrived for a comprehensive review of the scope and working of the E. D. agency and service conditions of the E. D. employees, and therefore demands immediate the establishment of a Committee of Enguiry comprising of the representative of the P. and T. Department and